

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 102
Cont. A No. 01/425/JPR/2021
Under Section 425 of IBC, 2016

In the matter of:

M/s Packwell (India) Pvt. Ltd.

...Applicant

Versus

M/s Emgee Cables and Communications Ltd.

...Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Anubha Singh, Adv.

For the Respondent : Vani Vyas, Adv.

ORDER

List the matter on 15.11.2022.

sdr

(Prasanta Kumar Mohanty)
Technical Member

sdr

(Deep Chandra Joshi)
Judicial Member

September 28, 2022
HA